

posal to provide Pantry Car on Ahmedabad-Howrah Express train, due to paucity of Pantry Cars. Every effort is being made to improve the service.

[*Translation*]

**Withdrawal of 1st Class Coaches From Trains in Samastipur**

5398. SHRI RAM BHAGAT PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether first class coaches from 95 percent of trains in Samastipur Division have been withdrawn;

(b) if so, the reasons therefor;

(c) whether Government propose to restore these coaches in public interest, if not, the reasons therefor; and

(d) whether almost all the trains in this division are running late and if so, the reasons therefor and steps proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir. None have been withdrawn in the recent past.

(b) and (c). Do not arise.

(d) No. Sir.

[*English*]

**Alleged Irregularities In Delhi Finance Corporation**

5399. SHRI NIRMAL KHATTRI: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item published

in Jansatta of 23 January 1989 about the alleged irregularities and malpractices in the Delhi Finance Corporation;

(b) if so, whether Government have ordered any enquiry into the allegations;

(c) if so, the outcome thereof; and

(d) if not, the reasons for not ordering an enquiry?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) to (d). Delhi Financial Corporation have reported that the allegations made in the news item referred to herein were looked into by the Chairman & Managing Director of the Corporation and were found to be incorrect.

**Pension to Judges of Patna High Court**

5400. DR. C.P. THAKUR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Union Government are aware of the fact that the pre 1 January 1986 Part III retired Judges of the Patna High Court are getting pension at a much lower rate than what part III retired Judges of the Delhi and Allahabad High Courts are drawing;

(b) whether the Supreme Court in its judgement in CMP No. 18044 of 1988 has allowed the benefit of revised pension; and

(c) if so, the details thereof and the action taken or proposed to be taken by Government thereon?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RE-

**SOURCES (SHRI B. SHANKARANAND):**  
(a) and (b). Yes, Sir. The Supreme Court in its judgement in CMP No. 18044 of 1988 has allowed the benefit of revised pension at par with part III judges of Delhi High Court and Allahabad High Court.

(c) The implementation of this order is under examination.

### Irrigated Land

5401. SHRI KAMLA PRASAD SINGH:  
Will the Minister of WATER RESOURCES

be pleased to state:

(a) the area of land in the country brought under irrigation during the last three years, Year-wise; and

(b) the area of land brought under irrigation in Uttar Pradesh, District-wise during the last three years, year-wise?

THE MINISTER OF STATE IN THE  
MINISTRY OF WATER RESOURCES  
(SHRIMATI KRISHNA SAHI): (a) and (b).  
The requisite information is given below:

*(In thousand hectares)*

	<i>Additional area of land brought under irrigation in the country</i>	<i>Additional area of land brought under irrigation in Uttar Pradesh</i>
1986-87 (Actual)	2032.29	829
1987-88 (Anticipated)	1935.65	872
1988-89  (Target)	3434.13	1321.12

District-wise information is not maintained at Centre.

### Export of Vegetables and Cut flowers

5402. SHRI HARIHAR SOREN: Will the  
Minister of FINANCE be pleased to state:

(a) whether an ambitious Cooperative sector project for hundred per cent export of vegetables and cut flowers launched by All India Scheduled Caste Development Cooperative Society has not been cleared so far;

(b) if so, the reasons therefor; and

(c) the steps taken by the National Bank

for Agriculture and Rural Development (NABARD) for the early clearance to the project?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF ECONOMIC AFFAIRS  
IN THE MINISTRY OF FINANCE (SHRI  
EDUARDO FALEIRO): (a) to (c). National  
Bank for Agriculture and Rural Development  
(NABARD) has reported that one 100%  
Export Oriented Flowers and Vegetables  
Project was received by them in May 1988  
from Canara Bank. The proposal was ap-  
praised by an Expert Committee which